NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 369/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Meidensha Corporation Vs. M/s Prime Meiden Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME

DESIGNATION

REPRESENTATION S

SIGNATURE

For the Petitioner (s): Mr. P. V. Kapoor, Mr. Avichal Prasad, Mr. Anuradha Sharma and Mr. Inder Raj Gill, Advocates

For the Respondent (s): Mr. Jayant Mchta, Mr. Nishant Bhardwaj and Mr. Rohin Dubey, Advocates for R2 to 8

Mr. Siddharth Yadav and Mr. Raman Singh, Advocates for R11 and R12 Mr. Robit Kochhar for R-13 to R18

ORDER

CA 363/2017 has been filed by the petitioner. Notice of the same is accepted by the Ld. Counsel for the Respondent. To come up on the date already fixed. i.e. 22nd December, 2017.

(S. K. Mohapatra)
Member (T)

-3-d-/

(Ina Malhotra)
Member (J)

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